

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 ON 09-10-2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/971/IB/2018
NAME OF THE PETITIONER(S) : SUSHIL FINANCE CO.
NAME OF THE RESPONDENT(S) : PRESIDUM CONSTRUCTION (COIMBATORE) PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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SURENDHAR

Counsel for
Financial
Creditor



For

Srinivas
S.V. Pravin Rathinan

Counsel for
M.D.



(13)

[CP/971/IB/2018]

ORDER

On the withdrawal memo filed by the counsel for the Operational Creditor, this CP/971/IB/2018 is hereby **dismissed as withdrawn**.

-sd-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd-
(B.S.V.PRAKASH KUMAR)
Member (Judicial)

sr